

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Accts/Bldg/29/2023

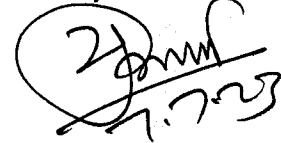
Date:07.07.2023

It is notified that Advocate Chambers of Category-I & Category-II were allotted to eligible applicants as per Rajasthan High Court Principal Seat Advocates' Chambers (Allotment and Occupancy) Rules, 2019 at Rajasthan High Court Building, Jhalamand, Jodhpur vide this office order No. Accts/Bldg/17/2023 dated 15.04.2023 and all the applicants were requested to deposit the requisite charges by 29.04.2023 with a condition that the amount would be adjusted beginning from the month of May, 2023. As many as six Advocates, to whom the respective chambers have been allotted, have failed to deposit the requisite charges by 29.04.2023. Taking into consideration the above fact, the allotment of the chambers to six Advocates (as per enclosed list) has been cancelled vide order dated 23.05.2023.

It is notified that that one last opportunity is granted to these six Advocates to deposit the license fees and other charges, etc. for the month of May, 2023 upto 05 PM on 31.07.2023. It is made clear that no further extension will be granted.

It is also made clear that if the due license fee and other charges for the month of May, 2023 are deposited by those six advocates by 31.07.2023, the office order dated 23.05.2023 will automatically be revoked.

By Order



Registrar (Admn.)

Accts/Bldg/RHCAdvChamber/ISO8

Date: 07.07.2023

Copy is forwarded to following for information and necessary action:-

1. President, Rajasthan High Court Advocates' Association, Jodhpur.
2. President, Rajasthan High Court Lawyers' Association, Jodhpur.
3. Secretary, Rajasthan High Court Advocates' Association, Jodhpur.
4. Secretary, Rajasthan High Court Lawyers' Association, Jodhpur.
5. Notice Board.
6. AOJ (Computer Cell), RHC, Jodhpur to upload this notice on official website.
7. Cashier, Rajasthan High Court, Jodhpur.
8. Registrar Classification cum Nodal Officer, Rajasthan High Court, Jodhpur.


Registrar (Admn.)

**ALLOTEES WHO HAVE NOT DEPOSITED LICENSE FEES AND CHARGES FOR MAY
2023**

Sr. No.	ADVOCATE NAME	ENROLMENT NUMBER	ENROLMENT YEAR	ALLOTTED CHAMBER NUMBER
1	PUSHKAR TAIMNI	1861	2014	I/080
2	RISHABH HANDA	1071	2016	III/066
3	MRITUNJAY SINGH CHAMPAWAT	736	2017	II/013
4	SABIR KHAN	2416	2017	II/005
5	KUNAL SANCHETI	2787	2017	II/018
6	TANAY SHARMA	1956	2018	II/044